

E-Seva Vivad Portal – SOP for Board Officers

Dated: 15/03/2022

E-Seva Vivad Portal is a web-based application meant for granting visibility to CAT/Court cases on service-related matters filed by different officers of field formations and for granting appropriate approval of Board on such matters. In this regard, web platform has been designed through which the designated officers of field formations will be able to upload the required documents in the prescribed format and concerned officer of Board will upload required approval. This will curtail sending the physical copy of document by post or special messenger to Board office.

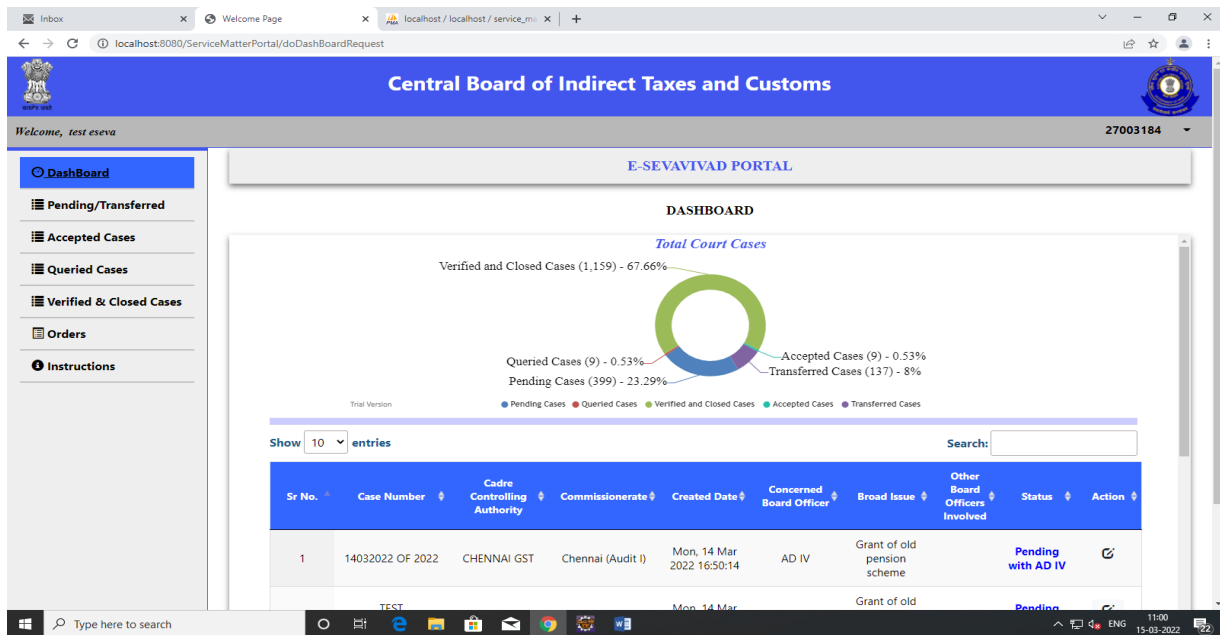
Field officer of the level of Asst Commissioner/ Deputy Commissioner/Joint Commissioner/Additional commissioner, appointed as nodal officer will be uploading the details and documents of the CAT/ court cases in the web portal. Under Secretaries of Admin wing of Board office will verify the uploaded case and will provide feedback / response through the portal. It will also trigger SMS to the Nodal officer.

Steps for Board Officer to view a case:

1. Visit the portal at <https://e-sevavivad.cbic.gov.in/> where you have to enter the SSOID and Password to login. Make sure to enter correct captcha for login. (Refer the image given below).

The screenshot shows the login interface of the E-Seva Vivad Portal. The header includes the Central Board of Indirect Taxes and Customs logo and the portal name. The login form consists of three main input fields: Username (containing '27003183'), Password (masked with dots), and a Captcha (displaying 'OH02D7'). A 'Refresh' button is located next to the Captcha field. Below the Captcha field, there is a link that says 'Doesn't know how to use this portal? Click Here'. At the bottom of the form is a green 'Login' button. The entire interface is shown within a web browser window, with the address bar indicating the local host address.

- After successful login, a dashboard will be visible on the screen where total count for all the Pending cases, Queried cases, Verified & Closed cases, Accepted cases and Transferred cases will be shown in a doughnut chart. On the left side of the screen there is an option to see all the “Pending/Transferred Court Cases”, “Accepted Cases”, “Queried Cases” and “Verified and Closed Cases”.



- When you scroll the Dashboard page, you will see the list of all the cases. You can view the case by clicking on the Action button for the specific case (Button on the right side of the table).

DASHBOARD

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Other Board Officers Involved	Status	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme		Pending with AD IV	
2	TEST CASE_7889909	CHENNAI GST	Chennai North	Mon, 14 Mar 2022 13:28:05	AD IV	Grant of old pension scheme		Pending with AD IV	
3	TEST CASE_7889909 NEW	CHENNAI GST	Madurai	Mon, 14 Mar 2022 13:07:54	AD IV	Grant of old pension scheme		Queried	
4	test_case_14032022	CHENNAI GST	Chennai South	Mon, 14 Mar 2022 10:39:31	AD IV	Pension related matter	AD III B	Verified and Closed	
5	999	CHENNAI GST	Trichy Customs (P)	Fri, 11 Mar 2022 14:42:08	AD IV	Grant of old pension scheme		Verified and Closed	
6	11032022 OF 2022	CHENNAI GST	Chennai North	Fri, 11 Mar 2022 14:35:57	AD IV	Grant of old pension scheme		Verified and Closed	
7	TEST_89_899, TEST-899	CHENNAI GST	Pondicherry	Thu, 10 Mar 2022 17:19:35	AD IV	Grant of old pension		Verified and Closed	

4. After clicking on Action button for any case, you will see the screen like the one below. Here, all the details will be displayed that were entered by the Nodal Officer.

The screenshot displays the 'ACCEPT COURT CASE' form on the E-SEVAVIVAD PORTAL. The form is titled 'Court Case Details' and contains the following fields:

- Cadre Controlling Authority***: CHENNAI GST
- Commissionerate***: Chennai (Audit I)
- Petitioner/Respondent Name***: NEERAJ ARORA
- Judicial Forum***: Supreme Court
- Place of Judicial Forum***: Delhi
- Type***: MA
- Other Type Name**: Other Type Name
- Case No.***: 14032022 OF 2022
- Date of Hearing**: 03/14/2022
- Concerned Board Officer***: AD IV
- Broad Issue***: Grant of old pension scheme
- Others Broad Issue Subject**: Others Broad Issue
- Issue/Prayer***: TEST ISSUE/PRAYER
- Case Type***: Re-submission
- Previous Case Number***: 1701 : Oa No 406 2020

Below the form, there is a section for 'Government Counsel Details' and a red text link: [Work Allocation of Board Officers! List of Nodal Officers!](#)

5. When you scroll down the page, you will see the “Confirmation” section (first level of confirmation). This confirmation section contains two radio buttons ‘Yes’ and ‘No’. If you select:

a. **Yes:** It means you are confirming that this case belongs to your office.

The screenshot displays the 'Confirmation' section of the 'ACCEPT COURT CASE' form. The form is titled 'Confirmation!' and contains the following fields:

- Name***: Ramesh Kumar
- Phone Number***: 9876543656
- Nodal Officer Details**:
 - Name***: test eseva
 - Designation***: test eseva1
 - Phone Number***: 9888418063
- Uploaded Documents**: test_doc_12.pdf
- Confirmation!**: Confirm whether the Board Officer is correct?*
- Yes** (selected) **No**
- Submit** button

At the bottom of the page, there is a copyright notice: Copyright © 2020. All rights reserved.

When you click on Submit after selecting 'Yes' then the success message will be generated showing that “**Case has been 'ACCEPTED' successfully with Case Number :<Case Number>**” and the status for the court case will change to “**Accepted by Board Officer: <Name of the officer>(<SSOID>).**” SMS will be triggered to the nodal officer mentioning that the case has been accepted.

The screenshot shows the 'ServiceMatterPortal/submitCourtCaseDtls' page. A success message is displayed: "Success! Case has been 'ACCEPTED' successfully with Case Number : 14032022 OF 2022." Below the message is a table of accepted cases.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme	Accepted By Board Officer : test eseva (27003184)		
2	SGS & 7880	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 16:54:58	AD IV	Pension related matter	Accepted By Board Officer : test eseva (27003184)		
3	TEST/89/7998	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Accepted By Board Officer : test eseva (27003184)		

The screenshot shows the 'E-SEVAVIVAD PORTAL' with the 'ACCEPTED CASES' section. The table of accepted cases is displayed below the section header.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme	Accepted By Board Officer : test eseva (27003184)		
2	SGS & 7880	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 16:54:58	AD IV	Pension related matter	Accepted By Board Officer : test eseva (27003184)		
3	TEST/89/7998	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Accepted By Board Officer : test eseva (27003184)		

- b. **No:** It means you are confirming that this case doesn't belong to your office. You can specify other Board Officers by clicking on "No" button, then select the appropriate officer. You can select multiple board officers.

ACCEPT COURT CASE

Name* test eseva Designation* test eseva1 Phone Number* 9888418063

Uploaded Documents

HHL.pdf

Confirmation!

Confirm whether the Board Officer is correct?* ☐ Yes ☒ No

Other Board Officers Involved*

☐ AD II ☐ AD II A ☐ AD II B ☐ AD III A ☒ AD IV ☐ AD V

Submit

When you click on Submit after selecting 'No' then the success message will be generated showing that **"Case has been TRANSFERRED" successfully with Case Number :<Case Number>** and the status for the court case will change to **"Transferred: Pending with <Other concerned board officers>**". SMS will be triggered to the nodal officer as well as the other concerned board officers mentioning that the case has been transferred.

Success!

Case has been 'TRANSFERRED' successfully with Case Number : TEST_89.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	TEST CASE_7889909	CHENNAI GST	Chennai North	Mon, 14 Mar 2022 13:28:05	AD IV	Grant of old pension scheme	Pending with AD IV		
2	TEST.67.789, TETS-9	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:53:38	AD IV	Others	Pending with AD IV		
3	TEST_89	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:51:03	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC.	Transferred: Pending with AD IV	AD IV	

The screenshot displays the 'Central Board of Indirect Taxes and Customs' E-SEVAVIVAD PORTAL. The left sidebar contains navigation options: Dashboard, Pending/Transferred, Accepted Cases, Queried Cases, Verified & Closed Cases, Orders, and Instructions. The main area is titled 'PENDING/TRANSFERRED CASES' and shows a table of cases.

Case ID	Case Name	Office	Location	Date	Category	Description	Status	Action
3	TEST_89	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:51:03	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC.	Transferred: Pending with AD IV	
4	TEST 67 & B678	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:49:49	AD IV	Grant of old pension scheme	Pending with AD IV	
5	TEST & TEST 1	CHENNAI GST	Trichy	Thu, 10 Mar 2022 16:47:59	AD IV	Pension related matter	Pending with AD IV	
6	TEST (12) TEST	CHENNAI GST	CCO Customs	Thu, 10 Mar 2022 16:46:13	AD IV	Pension related matter	Pending with AD IV	
7	TEST (12) TEST 78 & TEST	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:45:02	AD II B	Promotion matter related to Supdt CE	Pending with AD II B	

6. After the first level of confirmation, If the case is an accepted case then it will move for the second level of confirmation by the board officer where he/she will be able to see the sections mentioned below.
 - a. **Do you want to modify earlier confirmation?** – In this section officer will again confirm about the case whether it belongs to his/her office or not? If he selects - 'No' - then he has to select the other board officers involved and the status of the case will again change to the “**Transferred: Pending with <Other concerned board officers>**”. SMS will be triggered to the nodal officer as well as the other concerned board officers

The screenshot shows the 'VERIFY COURT CASE' form. It includes fields for Name, Designation, and Phone Number. Below these is a section for 'Uploaded Documents' showing a file named 'test_doc_12.pdf'. The form then asks 'Do you want to modify earlier confirmation?' with radio buttons for 'Yes' and 'No'. A section titled 'Confirm whether the Board Officer is correct?' has radio buttons for 'Yes' and 'No'. Below this, there is a section for 'Other Board Officers Involved' with checkboxes for AD II, AD II A, AD II B, AD III A, AD III B, and AD V. A green 'Submit' button is at the bottom.

‘Yes’ - If he selects ‘Yes’, the following section will be visible as shown in the image below.

The screenshot shows a web browser window with the URL `localhost:8080/ServiceMatterPortal/ViewCaseDetailsRequest`. The page title is "VERIFY COURT CASE". On the left is a sidebar menu with options: Pending/Transferred, Accepted Cases, Queried Cases, Verified & Closed Cases, Orders, and Instructions. The main form area contains the following sections:

- Do you want to modify earlier confirmation?** (Header bar)
- Confirm whether the Board Officer is correct*** with radio buttons for **Yes** (selected) and **No**.
- Response from the Board Officer** (Header bar)
- Response from the Board Officer*** with a dropdown menu currently showing "Select".
- Issue/Query Details (Message To Nodal Officer)** (Header bar)
- Remarks (SMS to the nodal officer)*** with a text input field.
- Upload Board Letter** (Header bar)
- Name of the Document*** with a text input field labeled "Document Name".
- A file upload area with a "Choose file" button, "No file chosen" text, and a red error message: "Choose Pdf File Only (Maximum Size allowed is 25MB), (Maximum 10 uploads allowed)".
- An "Upload" button.
- A progress bar at the bottom of the upload section showing "0%".

The footer of the browser window shows "Copyright © 2020. All rights reserved." and a Windows taskbar with the date "15-03-2022" and time "12:27".

b. **Response from the Board officer?** – The dropdown will be there containing two values.

This screenshot is similar to the previous one, but the dropdown menu for "Response from the Board Officer*" is open, showing two options: "Select" and "Final reply to Nodal Officer". The "Final reply to Nodal Officer" option is highlighted in blue. The rest of the form structure is identical to the previous screenshot.

- **Final Reply to Nodal Officer:** It means that the board officer wants to give final decision with respect to a particular case. Then, you can add message for Nodal Officer in the

“Remarks (SMS to the Nodal Officer)” tab and can upload case related files in the Upload Board Letter section. Both sections are mandatory.

VERIFY COURT CASE

Response from the Board Officer*

Final reply to Nodal Officer

Issue/Query Details (Message To Nodal Officer)

Remarks (SMS to the nodal officer)*

verified and approved.

Upload Board Letter

Name of the Document*

Document Name

Choose file No file chosen

Choose Pdf File Only (Maximum Size allowed is 25MB). (Maximum 10 uploads allowed)

0%

test_board_letter.pdf

Submit

When you click on Submit then the success message will be generated showing that “**Case has been VERIFIED**” successfully with Case Number :<Case Number>” and the status for the court case will change to “**Verified & Closed**”. SMS will be triggered to the nodal officer mentioning that the case has been verified.

Success!

Case has been 'VERIFIED' successfully with Case Number : 14032022 OF 2022.

OK

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme	Verified and Closed		
2	test_case_14032022	CHENNAI GST	Chennai South	Mon, 14 Mar 2022 10:39:31	AD IV	Pension related matter	Verified and Closed	AD III B	
3	999	CHENNAI GST	Trichy Customs (P)	Fri, 11 Mar 2022 14:42:08	AD IV	Grant of old pension scheme	Verified and Closed		
4	11032022 OF 2022	CHENNAI GST	Chennai North	Fri, 11 Mar 2022 14:35:57	AD IV	Grant of old pension scheme	Verified and Closed		
5	TEST_09_899, TEST-999	CHENNAI GST	Pondicherry	Thu, 10 Mar 2022 14:42:08	AD IV	Grant of old pension scheme	Verified and Closed		

The screenshot displays the 'Central Board of Indirect Taxes and Customs' E-SEVAVIVAD PORTAL. The left sidebar contains navigation options: Dashboard, Pending/Transferred, Accepted Cases, Queried Cases, Verified & Closed Cases (selected), Orders, and Instructions. The main content area is titled 'E-SEVAVIVAD PORTAL' and 'VERIFIED & CLOSED CASES'. It features a table with 10 columns: Sr No., Case Number, Cadre Controlling Authority, Commissionerate, Created Date, Concerned Board Officer, Broad Issue, Status, Other Board Officers Involved, and Action. The table lists five cases, all with a status of 'Verified and Closed'. The bottom of the screen shows a Windows taskbar with the date 13-03-2022 and time 13:49.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme	Verified and Closed		
2	test_case_14032022	CHENNAI GST	Chennai South	Mon, 14 Mar 2022 10:39:31	AD IV	Pension related matter	Verified and Closed	AD III B	
3	999	CHENNAI GST	Trichy Customs (P)	Fri, 11 Mar 2022 14:42:08	AD IV	Grant of old pension scheme	Verified and Closed		
4	11032022 OF 2022	CHENNAI GST	Chennai North	Fri, 11 Mar 2022 14:35:57	AD IV	Grant of old pension scheme	Verified and Closed		
5	TEST_89_899, TEST-899	CHENNAI GST	Pondicherry	Thu, 10 Mar 2022 14:35:57	AD IV	Grant of old pension scheme	Verified and Closed		

- **Queried to Nodal Officer:** It means that the board officer wants to query the court case. Then, you can add message for Nodal Officer in the “Remarks (SMS to the Nodal Officer)” tab and can upload case related files in the Upload Board Letter section. Both sections are mandatory.

The screenshot displays the 'VERIFY COURT CASE' form in the E-SEVAVIVAD PORTAL. The left sidebar is the same as the previous screenshot. The main content area is titled 'VERIFY COURT CASE' and contains several sections: 'Response from the Board Officer' with a dropdown menu set to 'Queried to Nodal Officer'; 'Issue/Query Details (Message To Nodal Officer)' which is currently empty; 'Remarks (SMS to the nodal officer)*' with a text box containing 'rejected due to missing data'; and 'Upload Board Letter' which includes a 'Name of the Document*' field, a 'Choose file' button, and an 'Upload' button. Below these, a progress bar shows '0%' and a file named 'test_board_doc.pdf' is listed. A 'Submit' button is at the bottom of the form. The bottom of the screen shows a Windows taskbar with the date 13-03-2022 and time 13:53.

When you click on Submit then the success message will be generated showing that “**Case has been QUERIED**” successfully with Case Number :<Case Number>” and the status for the court case will change to “**Queried**”. SMS will be triggered to the nodal officer mentioning that the case has been queried.

The screenshot shows the CBIC portal interface. A success message dialog box is displayed in the center, stating: "Success! Case has been 'QUERIED' successfully with Case Number : TEST/89/7998." Below the dialog, a table lists the queried cases. The table has columns: Sr No., Case Number, Cadre Controlling Authority, Commissionerate, Created Date, Concerned Board Officer, Broad Issue, Status, Other Board Officers Involved, and Action. The table contains three entries, all with a status of "Queried".

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	TEST CASE_7889909 NEW	CHENNAI GST	Madurai	Mon, 14 Mar 2022 13:07:54	AD IV	Grant of old pension scheme	Queried		
2	TEST/89/7998	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Queried		
3	10032022 OF 2022	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 14:17:07	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC	Queried		

The screenshot shows the CBIC portal interface with the "E-SEVAVTAD PORTAL" header. Below the header, a section titled "QUERIED CASES" displays a table with the same columns as the previous screenshot. The table contains three entries, all with a status of "Queried".

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	TEST CASE_7889909 NEW	CHENNAI GST	Madurai	Mon, 14 Mar 2022 13:07:54	AD IV	Grant of old pension scheme	Queried		
2	TEST/89/7998	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Queried		
3	10032022 OF 2022	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 14:17:07	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC	Queried		

- To view all the pending/transferred cases, click on the left most link **“Pending/Transferred”** to get the following screen. Here, you can sort the cases on clicking on the arrow key for any column. Also, you can search the case by keywords like for example, to view cases related to Madurai, write Madurai in the search option and all the cases with Madurai Keyword will appear.

The screenshot shows the 'E-SEVAVIVAD PORTAL' for the Central Board of Indirect Taxes and Customs. The left sidebar has a menu with 'Pending/Transferred' selected. The main area displays a table of cases with a search bar containing 'Madurai'.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
2	TEST.67.789 , TETS-9	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:53:38	AD IV	Others	Pending with AD IV		
3	TEST_89	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:51:03	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC.	Transferred: Pending with AD IV	AD IV	
4	TEST 67 &	CHENNAI GST	Madurai	Thu, 10 Mar	AD IV	Grant of old pension	Pending		

- To view all the accepted cases, click on the left most link **“Accepted Cases”** to get the following screen.

The screenshot shows the 'E-SEVAVIVAD PORTAL' for the Central Board of Indirect Taxes and Customs. The left sidebar has a menu with 'Accepted Cases' selected. The main area displays a table of accepted cases.

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	SGS & 7880	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 16:54:58	AD IV	Pension related matter	Accepted By Board Officer : test eseva (27003184)		
2	test_case_2022 _-&0, dw	CHENNAI GST	Madurai	Thu, 10 Mar 2022 16:33:12	AD IV	Others	Accepted By Board Officer : test eseva (27003184)		
3	3424	CHENNAI GST	Trichy Customs (P)	Tue, 1 Feb 2022 21:23:44	AD II A	Pay upgradation	Accepted By Board Officer : test eseva (27003184)		

9. To view all the queried cases, click on the left most link “**Queried Cases**” to get the following screen.

The screenshot displays the 'Queried Cases' section of the E-SEVAVIVAD PORTAL. The left sidebar contains navigation links: Dashboard, Pending/Transferred, Accepted Cases, Queried Cases (highlighted), Verified & Closed Cases, Orders, and Instructions. The main content area shows a table of queried cases with the following data:

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	TEST CASE_7889909 NEW	CHENNAI GST	Madurai	Mon, 14 Mar 2022 13:07:54	AD IV	Grant of old pension scheme	Queried		
2	TEST/89/7998	CHENNAI GST	Salem	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Queried		
3	10032022 OF 2022	CHENNAI GST	Coimbatore	Thu, 10 Mar 2022 14:17:07	AD III B	RR, recruitment including recruitment under compassionate & Sports quota of non-gazetted staff & regularization of casual labour in CBIC	Queried		

10. To view all the verified & closed cases, click on the left most link “**Verified & Closed Cases**” to get the following screen.

The screenshot displays the 'Verified & Closed Cases' section of the E-SEVAVIVAD PORTAL. The left sidebar contains navigation links: Dashboard, Pending/Transferred, Accepted Cases, Queried Cases, Verified & Closed Cases (highlighted), Orders, and Instructions. The main content area shows a table of verified and closed cases with the following data:

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Status	Other Board Officers Involved	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme	Verified and Closed		
2	test_case_14032022	CHENNAI GST	Chennai South	Mon, 14 Mar 2022 10:39:31	AD IV	Pension related matter	Verified and Closed	AD III B	
3	999	CHENNAI GST	Trichy Customs (P)	Fri, 11 Mar 2022 14:42:08	AD IV	Grant of old pension scheme	Verified and Closed		
4	11032022 OF 2022	CHENNAI GST	Chennai North	Fri, 11 Mar 2022 14:35:57	AD IV	Grant of old pension scheme	Verified and Closed		
5	TEST_89_899, TEST-899	CHENNAI GST	Pondicherry	Thu, 10 Mar 2022 16:52:02	AD IV	Grant of old pension scheme	Verified and Closed		

11. To logout from the portal, click on the inverted triangle on the upper right corner of the screen (next to your SSOID) and click on the Logout button.

Central Board of Indirect Taxes and Customs

Welcome, test eseva

27003184

E-SEVAVIVAD PORTAL

DASHBOARD

Total Court Cases

Verified and Closed Cases (1,160) - 67.72%

Queried Cases (10) - 0.58%

Pending Cases (397) - 23.18%

Accepted Cases (8) - 0.47%

Transferred Cases (138) - 8.06%

Trial Version

● Pending Cases ● Queried Cases ● Verified and Closed Cases ● Accepted Cases ● Transferred Cases

Show 10 entries

Search:

Sr No.	Case Number	Cadre Controlling Authority	Commissionerate	Created Date	Concerned Board Officer	Broad Issue	Other Board Officers Involved	Status	Action
1	14032022 OF 2022	CHENNAI GST	Chennai (Audit I)	Mon, 14 Mar 2022 16:50:14	AD IV	Grant of old pension scheme		Verified and Closed	

localhost:8080/ServiceMatterPortal/

TEST

Mon, 14 Mar

Grant of old

Pending

Type here to search

15:08 15-03-2022

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